t|THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

(b) Shri Gowardhan Lai Obhrai was the Director of Press and Publication Department of the United Nations. He has been with the Organisation for about 20 years.

On 21 June, 1972, Shri Obhrai sent a letter to the United Nations Secretary-General, Dr. Kurt Waldheim, stating that he had differences on policy matters with the Secretary-General, and would, on this basis, like to tender his resignation. These policy matters related to the functioning of the Press and Publication Department of the United Nations as well as the UN Economic and Centre for Social Information.

Furthermore, Shri Obhrai did not see eye to eye with the policies of the authoiflcerning:

- (a) the accreditation of certain journalists to the United Nations. The decision by the UN to withdraw accreditation on certain bases was objected to by Shri Obhrai;
- (b) the problem of the use of languages in the Press and Publication organs of the UN Shri Obhrai did not agree with the decision that only two languages, French and English, should be used in these Organizations;

Obhrai being an employee of the mat would naturally come under tie Rules and Regulations of the World Body concerning UN Secretariat Personnel.]

नैवेली लिगनाइट निगम हारा निर्धारित उत्पादन का वाषिक (लक्ष्य

to Questions

389. श्री जगदीश प्रसाद माथर: श्री रत्तन लाल जैन :

श्री डी० के० पटेल :

श्री लाल आडवाणी:

क्या इस्पात और खान मंत्री यह बताने को क्रपा करेंगे कि :

- (क) गत तोन वर्षों के दौरान, वर्षवार नैवेली लिगनाइट निगम द्वारा निर्वारित उत्पादन का वार्षिक लक्ष्य क्या था और कितना उत्पादन हुआ ; और
- (ख) उक्त अवधि में निगम के लाभों का ब्यौरा क्या है तथा उस पर सरकार की क्या विकिया है?

ANNUAL TARGET PRODUCTION FIXED BV NEYVELI LIGNITE CORPORATION

389. SHRI JAGDISH PRASAD MATHUR: SHRI RATTAN LAL JAIN: SHRI D. K. PATEL: SHRI LAL K. ADVANI: Will the Minister of STEEL **AND** MINES be pleased to state:

- (a) the annual target of production fixed by the Neyveli Lignite Corporation and production during the last three years; year-wise; and
- (b) what are the details of their profits during the said period and what is Government's reaction thereon?]

इस्पात और जान मंत्रालय में राज्य मंत्री (श्री शाह नवां ज खाँ) : (क) नेवली लिगनाइट निगम हारा निर्घारित वार्षिक उल्पादन लक्ष्य और विगत तीन वर्षी में वास्तविक उत्पादन वावार, इस प्रकार है:--

वृषं	लिगनाइट (लाख टनों में		विजली (शुद्ध)) (मि० किवा० घंटों			युरीया (टनों में)	लोको (टनों में)	
	লহয	वास्तविक	लक्य	न) वास्तविक	लक्य	वास्तविक	लङ्ब	वास्तविक
969-70	12	42.81	2200	2242	1,00,000	88,166	1,52,000	5.5
1970-71	35	33.10	1880	1801	75,000	68,988	90,000	72,328
1971-72	36	37.25	2200	2168	50,000	43,079	72,000	72,911

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(ख) विगत तीन वर्षों के दौरान निगम ने कोई लाभ उराजित नहीं किया उक्त कालावधि के दौरान उपगत हानियाँ इस प्रकार हैं :--

(लाख रुपयें में)

	·	
1969-70		204.73
1970-71		1073.24
1971-72		1238.00
_		(अनंतिम)

निगम के असंतोषजनक कार्यकरण के कारणों और उसके लिए उपचारी उपायों के ज्ञात करने के लिए सरकार ने प्रो० के० वी० सम्मण्यन् की अध्यक्षता में समिति नियुक्त की। विशेषज्ञ समिति की सिफारिकों के आधार पर सरकार उसके कार्यकरण का उत्तमता की दृष्टि से उचित कदम उठा रही है।

†[THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND SHAH (SHRI NAWAZ KHAN): (a) The annual production target fixed by the Neyveli Lignite Corporation and the actual production during the last three years yearwise, are given below:-

Year	Lignite (lakh tonnes)			Power(Nett) (Mil. KWhrs)		Urea (Tonnes)		Leco (Tonnes)	
		Target	Actual	Target	Actual	Target	Actual	Target	Actua
1969-70	<u> </u>	42	42.81	2200	2242	1,00,000	88,166	1,52,000	1,36,233
1970-71		35	33.10	1880	1810	75,000	68,588	90,000	72,328
1971-72		36	37.25	2200	2168	50,000	43,079	72,000	72,911

(b) The Corporation has not earned any profit during the last three years. The losses suffered by them during the said period are as follows:

1969-70 . Rs. 204.73 Lakhs

1970-71 . Rs. 1073.24 ,,

1971-72 . Rs. 1238.00 ,,(Provisional)

Government appointed a Committee headed by Prof. K. V. Subramanian to find out causes and cures for the unsatisfactory performance of the Corporation. Based on the recommedations of the Expert's Committee, Government is taking suitable steps to improve its performance.]

COMPLAINT TO I.L.O. REGARDING TRADE UNION RIGHT

SASANKASEKHAR 390. SHRI SANYAL: Will the Minister of LAB-OUR AND REHABILITATION be pleased to state:

(a) whether the attention of Government has been drawn to the complaint

filed by the West Bengal State Committee of the CLTU to the I.L.O. regarding suppression of trade union rights in West Bengal;

- (b) if so, the details of the complaint made: and
- (c) the action taken by Government in the matter?

THE MINISTER OF LABOUR & REHABILITATION (SHRI KHADILKAR): (a) Yes, Sir.

- (b) The main allegation made in the complaints is that in West Bengal the Congress (R) Parry was trying to destroy, by various means, unions affiliated to the C.I.T.U. The police and the civil administration of West Bengal were alleged to be helping the Congress (R) Party in this endeavour.
- (c) The complaints raised a number of points which were not strictly germane to trade union rights. In accor-\(^\) dance with the practice followed in the